

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

FIRST TO Hundredth REPORTS
(ENGLISH VERSION)



Third LOK SABHA

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTEENTH REPORT

(Third Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Fifteenth Report.

2. The Committee met on the 12th March, 1963 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 15th March, 1963.

3. The Members whose resolutions had been included in the List of Business for the 15th March, 1963 had been invited to present their views on the resolutions before the Committee but none of them attended the sitting.

4. The Committee recommend the allocation of time as follows:—

(1) Resolution regarding Regional disparity.	1 hour
(2) Resolution regarding Nuclear energy.	1 hour
(3) Resolution regarding Defence of India Act.	1½ hours
(4) Resolution regarding External Publicity.	1½ hours

NEW DELHI ;
March 12, 1963
Phalguna 21, 1884 (Saka).

S. V. KRISHNAMOORTHY RAO,
Chairman,
Committee on Private Members'
Bills and Resolutions.